

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

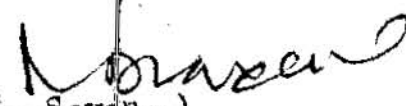
Government of India
Ministry of Finance
(Department of Revenue & Insurance)

NOTIFICATION
INCOME-TAX

.....
New Delhi, the 30th September, 1969.

No. 125 (F.No.16/177/69-ITCC) : In exercise of the powers conferred by sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby authorise Shri K.P. ROY and Shri B.D. SINGH who are Gazetted Officers of the Central Government to exercise the powers of Tax Recovery Officers under the said Act.

2. This Notification shall come into force on 6th October, 1969.


(R.D. Saxena)

Deputy Secretary to the Government of India

The Manager,
Government of India Press,
New Delhi,

NO. 125 (F.No.16/177/69-ITCC) :

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(R.D. Saxena)

Deputy Secretary to the Government of India